

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3560
TO BE ANSWERED ON 02.01.2019**

GRANT OF SCHOLARSHIP

3560.SHRI P.K. KUNHALIKUTTY:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of scholarships being given by the Ministry along with the courses on which scholarships are given and the criteria fixed in this regard;
- (b) whether there is a need for including more professional and technical courses in the eligibility criteria such as MBA; and
- (c) if so, the action taken/being taken in this regard by the Government?

ANSWER

**MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

- (a): The Ministry of Minority Affairs implements three scholarship schemes throughout the country for educational empowerment of six notified minority communities namely Muslim, Christian, Sikh, Buddhist, Jain and Parsi (Zoroastrians). The details of schemes along with their features are as under:

Pre-Matric Scholarshipscheme (for Class I to X):

- The students should be studying in Government School or recognized private School.
- Student should secure 50% marks in the previous examination.
- 30% scholarships are earmarked for girls.
- Annual income of parents/ guardian should not be more than Rs. 1.00 Lakh.
- State/Community-wise allocations are made.

Post-matric Scholarshipscheme (for class XI to Ph.D.):

- The students should be studying in Government Schools/ Institutes or recognized private schools/ institutes.
- Student should secure 50% marks in the previous examination.
- 30% scholarships are earmarked for girls.
- Annual income of parents/guardians should not be more than Rs. 2.00 lakh.
- State/Community-wise allocations are made.

Merit-cum-Means Based Scholarship scheme (for Technical & Professional course):

- The students should be studying in Government Institutes or recognized private institutes.
- Student should secure 50% marks in the previous examination.
- 30% scholarships are earmarked for girls.
- Annual income of parents/guardians should not be more than Rs. 2.50 lakh.
- State/Community-wise allocations are made.

For these schemes, applicants are required to apply online at- www.scholarships.gov.in. Advertisement are given by Ministry of Minority Affairs and State Governments/UT Administrations in June-July, every year.

Maulana Azad National Fellowship Scheme (MANF)

- Fellowship for pursuing higher studies such as M.Phil and Ph.D.
- 30% seats are earmarked for girls.
- Parent / Guardian's annual income should not be more than Rs 6.00 Lakh.
- Norms of University Grants Commission (UGC) are applicable including the minimum score of 55% at Post graduate level.
- Prior clearance of CBSE-NET/CSIR-NET examination is a pre-requisite for award of Fellowship for M.Phil/Ph.D.
- Rates for Junior Research Fellow (JRF) and Senior Research Fellow (SRF) are as per UGC.
- The total number of fellowships is 1,000 for fresh applicants (in addition to renewals).

University Grants Commission (UGC) invites applications from the eligible candidates on its dedicated web portal i.e. www.ugc.ac.in/manf/.

Begum Hazrat Mahal National Scholarship for meritorious girl students- Implemented by Maulana Azad Education Foundation (MAEF):

- The students should be studying in Government school or recognized private School in class IX to class XII.
- Student should secure 50% marks or equivalent grade in aggregate the previous examination.
- Annual income of parents/guardians should not be more than Rs. 2.00 lakh.

MAEF invites applications from the eligible candidates on its dedicated web portal i.e. www.maef.nic.in.

(b) to (c): Under Merit-cum-Means based Scholarship Scheme, all technical & professional courses are covered including MBA. A list of courses is available on the website of the Ministry i.e. www.minorityaffairs.gov.in/schemepformance/scholarship-schemes.
